

1	2
567.	Zataria multiflora Boiss.
568.	Zingiber Officinale Rosc.
569.	Zingiber officinarum.
570.	Zingiber zerumbet Rosc ex. Smith.
571.	Zizyphus jujuba Linn.
572.	Zizyphus sativa Gaertn.
573.	Zizyphus xylopyra Willd.

[English]

### Smuggling of Arms and Drugs

6085. SHRI NRIPEN GOSWAMI : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether the smuggling of arms and drugs is taking place via North-Eastern States;

(b) if so, the fact thereof; and

(c) the steps taken or proposed to be taken by the Union Government in this regard?

THE MINISTER OF HOME AFFAIRS (SHRI L.K. ADVANI) : (a) to (c) Yes, Sir. The Security Forces deployed along the borders have been alerted and are kept apprised about any reports of smuggling of arms and drugs. Narcotics Control Bureau have taken several steps in close coordination with the Governments of North Eastern States for checking smuggling of drugs and the position is reviewed from time to time at various levels. Besides modernisation/upgradation of State Police Forces by grant of Central financial assistance, information received from various sources is shared with the States Governments for taking appropriate steps for checking smuggling of arms and drugs. The other steps taken are to intensify patrolling in the border areas, erection of observation Post Towers, increase in the number of Nakas, supply of sophisticated gadgets and motor boats as well as the reduction of gaps between Border Out Posts in vulnerable areas.

### Expired Medicines in CGHS Dispensaries

6086. SHRI MADHAV RAO PATIL : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether any inspection has been conducted to assess the stock of expired medicines in CGHS dispensaries in the country;

(b) if so, the number of inspections conducted during each of the last three years, dispensary-wise;

(c) the value and quantity of expired medicines found during the said period, dispensary-wise;

(d) the reasons for holding large scale of expired medicines in CGHS dispensaries; and

(e) the steps taken to ensure these medicines are not issued to the beneficiaries?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI DALIT EZHILMALAI) : (a) Yes, Sir.

(b) 10-14 inspections are carried out in a year besides surprise inspections 4-6 times per year in each CGHS city.

(c) Nil

(d) Nil

(e) Standing instructions have already been issued to the Incharges of the dispensaries that expired medicines, if any, in the dispensaries should not be issued to the beneficiaries.

### Release of Funds to Orissa

6087. SHRI ARJUN SETHI : Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state :

(a) whether the Government have proposed to release funds against centrally sponsored plan, 1997-98 to Orissa for the scheme of book bank for SC/ST students, Research Fellowship, Vocational Training centres etc.;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRIMATI MANEKA GANDHI) : (a) and (b) The following amount has been released to the state Government of Orissa during 1997-98 :

Centrally Sponsored Scheme Book Banks for SC/ST	Rs. 5.00 Lakhs
Central Sector Scheme of Research and Training (for Research Fellowship)	Rs. 2.01 Lakhs
(In respect of Fellowship Award for 1997-98 amount will be released after the receipt of the proposal from the State Government of Orissa)	
Vocational Training Centres (Central Sector Scheme)	Rs. 40.00 Lakhs
Central Sector Scheme of Grant to NGO's.	Rs. 52.60 Lakhs

(c) In view of (a) and (b) above, Not applicable.